

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.3038
TO BE ANSWERED ON 6.8.2018

ENCROACHMENT OF MONUMENTS

3038. SHRI SANJAY DHOTRE:
SHRI RAHUL SHEWALE:
SHRI BHARTRUHARI MAHTAB:
SHRIMATI MEENAKASHI LEKHI:

Will the Minister of CULTURE be pleased to state:

- (a) the number of historical sites protected by ASI in the country, State/UT-wise;
- (b) whether a number of historical and protected monuments/sites/structures/buildings have been illegally encroached upon by certain individuals and groups in the country and if so, the details thereof, State/UT-wise;
- (c) the number of encroachments removed by the Archaeological Survey of India and civil authorities during each of the last three years, State and Monument-wise;
- (d) the funds released by the Government for the maintenance and upkeep of these monuments during the last three years and the current year; and
- (e) the further steps taken by the Government to keep such monuments free from encroachment?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER
OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) The list of centrally protected monuments/sites under Archaeological Survey of India is at Annexure –I.
- (b) The details are Annexure –II.
- (c) The details are at Annexure –III.
- (d) The expenditure incurred on conservation, preservation and maintenance of centrally protected monuments/sites in the country during the last three years and allocation for the current year is at Annexure –IV.
- (e) The matter concerning encroachments in the protected monuments and protected areas are removed as per the provisions contained in the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 framed thereunder. Superintending Archaeologists are also authorised to issue show cause notices under the provisions of the Act followed by a direction to the District Collector/Magistrate by Central Government to remove such encroachment under section 19 (2) of the Act and Rule 38 (2). In order to contain the encroachments and removing them, the Superintending Archaeologist in charge of the Circles have been vested with the powers of Estate Officers to issue eviction notices/orders to the encroachers under Public Premises (Eviction of Unauthorised Occupants) Act, 1971. In addition to the regular watch and ward staff, private security personnel, State police guards and CISF have also been deployed for the safety and security of selected monuments.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3038 FOR 6.8.2018

LIST OF NUMBER OF CENTRALLY PROTECTED MONUMENTS/ SITES UNDER JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

Sl.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir	69
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	28
15.	Madhya Pradesh	292
16.	Maharashtra	286
17.	Manipur	01
18.	Meghalaya	08
19.	Mizoram	01
20.	Nagaland	04
21.	N.C.T. Delhi	174
22.	Odisha	79
23.	Puducherry (U.T.)	07
24.	Punjab	33
25.	Rajasthan	162
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	743
31.	Uttarakhand	42
32.	West Bengal	136
	TOTAL	3687

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3038 FOR 6.8.2018

NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES (STATE/UT-WISE) WHICH ARE ENCROACHED UPON

Sl. No.	Name of State / UT	Number of Centrally protected monuments/sites under encroachments
1.	Assam	6
2.	Bihar	6
3.	Chhattisgarh	7
4.	Delhi	11
5.	Himachal Pradesh	3
6.	Haryana	7
7.	Karnataka	48
8.	Madhya Pradesh	2
9.	Maharashtra	46
10.	Odisha	6
11.	Punjab	7
12.	Tamil Nadu	74
13.	Rajasthan	22
14.	Uttar Pradesh	75
15.	West Bengal	1
	Total:	321

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.3038 FOR 6.8.2018

Details of encroachments partially removed from
the centrally protected monuments during the last three years

Sl. No.	Name of monument	Locality	District	State
1.	Mahadev Temple	Belpur	Bilaspur	Chhattisgarh
2.	Chaiturgarh Fort	Lapha	Korba	
3.	Danteshwari Devi Temple	Dantewada	South Bastar	
4.	Asafi Imambara	Lucknow	Lucknow	Uttar Pradesh
5.	Warren Hasting's House	Barasat	North 24 Parganas	West Bengal
6.	Ther Mound	Sirsa	Sirsa	Haryana
7.	Mosque of Ali Vardi Khan,	Sarai Ala Vardi,	Gurgaon	

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.3038 FOR 6.8.2018

STATE/UT-WISE DETAILS OF EXPENDITURE INCURRED FOR CONSERVATION OF PROTECTED MONUMENTS UNDER ASI FOR THE LAST THREE YEARS AND ALLOCATION FOR CURRENT YEAR

(Amount Rs. in Lakhs)

Sl. No.	Name of State/UT	Circle / Branch	Expenditure			Allocation
			2015-16	2016-17	2017-18	
1.	Uttar Pradesh	Agra Circle	1270.00	940.00	850.00	800.00
		Lucknow Circle	945.08	688.52	648.97	650.00
		Sarnath Circle	495.00	230.20	200.00	225.00
2.	Maharashtra	Aurangabad Circle	629.05	334.00	544.99	550.00
		Mumbai Circle	902.82	900.48	914.98	850.00
		Nagpur Circle	845.00	395.54	530.00	530.00
3.	Karnataka	Bangalore Circle	1427.02	1009.50	1056.89	950.00
		Mini Circle Hampi	401.24	800.31	660.00	650.00
		Dharwad Circle	716.42	516.98	597.99	600.00
4.	Madhya Pradesh	Bhopal Circle	1261.01	745.00	779.98	750.00
5.	Odisha	Bhubaneswar Circle	679.52	865.00	689.92	550.00
6.	West Bengal, Sikkim	Kolkata Circle	537.95	280.68	521.00	751.18
7.	Tamil Nadu, Puducherry (UT)	Chennai Circle	919.10	583.98	460.05	500.00
8.	Punjab Haryana	Chandigarh Circle	634.98	523.85	424.91	425.00
9.	Himachal Pradesh	Shimla Circle	300.00	106.22	148.75	150.00
10.	Delhi	Delhi Circle	1176.73	562.50	901.88	1883.65
		Delhi Mini Circle	-	418.05	640.11	600.00
11.	Goa	Goa Circle	240.99	155.30	239.64	240.00
12.	Assam	Guwahati Circle	395.07	262.19	377.00	300.00
	Manipur	Aizwal Circle, Mijoram		72.20	86.20	100.00
	Meghalaya					
	Mizoram					
	Nagaland					
	Tripura					
	Arunchal Pradesh					
13.	Rajasthan	Jaipur Circle	512.98	208.48	255.00	260.00
		Jodhpur Circle	729.29	322.42	370.00	375.00
14.	Andhra Pradesh Telangana	Hyderabad Circle	776.61	841.50	350.00	350.00
		Amrawati Circle	---	---	-----	650.00
15.	Bihar	Patna Circle	374.99	153.53	195.00	250.00
16.	Jammu & Kashmir	Srinagar Circle	135.07	95.83	215.00	250.00
		Mini Circle Leh	131.50	43.40	54.09	55.00
17.	Kerala	Thrissure Circle	545.00	284.98	325.00	350.00
18.	Gujarat Daman & Diu(UT)	Vadodara Circle	1123.07	1385.00	1117.99	950.00
19.	Uttarakhand	Dehradun Circle	215.00	55.07	70.00	70.00
20.	Chhattisgarh	Raipur Circle	670.33	216.30	176.39	175.00
21.	Jharkhand	Ranchi Circle	147.61	50.13	175.00	150.00
		Chemical Preservation (All India)	729.60	690.13	549.79	582.00
		Horticultural Activity (All India)	3878.22	4655.95	5528.20	5300.00
		D.G. Hqrs. Office.	-	10783.00	19737.09	19016.35
		Reserve	--	---	---	289.68
	Total		23746.25	30176.22	40391.81	41127.86

